

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 253/1996
in
O.A. NO. 2156/1992

(9)

New Delhi this the 14th October, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

1. Smt. Basanti Devi Widow of
Late Shri Jagdish Prakash,
Type II/219, Press Colony
Mayapuri, New Delhi.
2. Shri Suresh Kumar S/O
Late Shri Jagdish Prakash,
Type II/219, Press Colony,
Mayapuri, New Delhi. ... Petitioners

(/ By Shri O. P. Sood, Advocate)

-Versus-

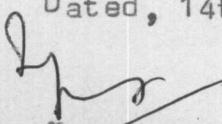
1. Shri N. P. Singh, I.A.S.,
Secretary, Ministry of
Urban Development & Employment,
Nirman Bhawan, New Delhi.
2. Shri H. A. Yadav,
Director of Printing,
Nirman Bhawan, New Delhi.
3. Shri D. D. Saxena,
Manager,
Govt. of India Press, Mayapuri,
Ring Road, New Delhi. ... Respondents

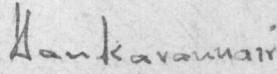
O R D E R

CHETTUR SANKARAN NAIR, J./CHAIRMAN —

Learned counsel for petitioners seeks leave to withdraw the petition, well advisedly, according to us. We grant leave and dismiss the petition. But, this will not stand in the way of petitioners resorting to any other remedy which they may have in law.

Dated, 14th October, 1996.


(K. Muthukumar)
Member (A)


(Chettur Sankaran Nair, J.)
Chairman

/as/